

ference and equity share capital nor provided any long term loan to this industry.

Information relating to the Industrial Development Bank of India and Life Insurance Corporation of India is being collected and will be laid on the Table of the House.

भारतीय अन्तर्राष्ट्रीय विमानपत्तन प्राधिकरण का कार्यालय

2883. श्री मही लाल : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय अन्तर्राष्ट्रीय विमानपत्तन प्राधिकरण का कार्यालय 32, फिरोजशाह रोड, नई दिल्ली से हटा कर यशवंत प्लेस स्थानान्तरित किया जा रहा है;

(ख) क्या राजेन्द्र प्लेस, करौल बाग, कनाट प्लेस तथा रैंड क्रास भवन में उपलब्ध स्थान के किराये की तुलना में यशवंत प्लेस का किराया अधिक है ; और

(ग) यदि हां, तो अधिक किराये पर तथा सम्बन्धित मंत्रालय के निकट कनाट प्लेस, या रैंडक्रास रोड से इतनी अधिक दूर स्थान किराये पर लेने के क्या कारण हैं ?

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) : (क) जी हां । नं० 32, फिरोजशाह रोड स्थित वर्तमान भवन को भारत अन्तर्राष्ट्रीय विमानपत्तन प्राधिकरण द्वारा खाली किया जा रहा है, क्योंकि दिल्ली विकास प्राधिकरण ने

भारत अन्तर्राष्ट्रीय विमानपत्तन प्राधिकरण के इस स्थान पर बने रहने के अनुरोध को नहीं माना है ।

(ख) और (ग). यशवंत प्लेस के स्थान का किराया, जो कि नई दिल्ली नगरपालिका के अधिकार में है, रैंड क्रास भवन के किराये से कम है । राजेन्द्र प्लेस के बहुत दूर होने के कारण प्राधिकरण ने उस पर तो विचार ही नहीं किया तथा कनाट प्लेस और करौल बाग अपेक्षित स्थान उपलब्ध नहीं था ।

Delhi Urban Cooperative Bank, Delhi

2884. SHRI SATYA DEO SINGH: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) the total assets and liabilities of Delhi Urban Cooperative Bank, Rana Pratap Bagh, Delhi together with the names of the Chairman and Secretary during last three years;

(b) whether many irregularities are being committed by the bank in payment of loans to its members;

(c) whether certain persons have been given loans on the very day of their becoming members or even prior to their enrolment as members of the Bank; and

(d) total number of cases pending in courts against defaulting members of the bank and action being taken to check and improve the working of the bank?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) The audited total assets and liabilities of the Bank as at 30th June, 1975 are given in the statement laid on the Table of the House. [Placed in Library. See No.

LT-643/77]. The names of the Chairman and Secretary are:

Year	Chairman	Secretary
1974-75 . . .	Shri R.C. Pathak	Mrs. Kamlesh
1975-76 . . .	Shri K.S. Rana	Shri T.C. Gupta
1976-77 . . .	Shri K.S. Rana	Shri D. Kumar

(b) The inspections carried out by the Reserve Bank of India during the years 1975 and 1976 have brought out certain irregularities in the grant of loans to the members of the Bank.

(c) No such instances have been brought to the notice of the Delhi Administration.

(d) The number of arbitration cases filed under Section 60 of the Delhi Cooperative Societies Act, 1972, pending against the defaulting members is 28. The following steps, among others, have been taken to improve the working of the Bank:

(i) Under the Banking Regulation Act, inspection is periodically carried out by the Reserve Bank of India. The irregularities pointed out in the inspection reports are brought to the notice of the bank for taking remedial measures.

(ii) Guidelines for the grant of loans have been issued to the bank, and it is required to follow the banking principles in such matters.

(iii) The Reserve Bank of India have put restrictions on the grant of loans to the Board of Directors.

World Bank Aid for Agricultural Development Project

2886. SHRI R. V. SWAMINATHAN: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Government have decided to launch Agriculture Development Project in the country involving an expenditure of Rs. 17 crores with the help of world bank assistance;

(b) if so, the main features thereof;

(c) when the same is likely to be launched; and

(d) the likely amount of World Bank's assistance?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATIL): (a) No Project involving an expenditure of Rs. 17 crores has been evolved for World Bank assistance. However, there are a large number of agricultural development projects for which assistance has been secured from the World Bank.

(b) to (d). Does not arise.

तेल उद्योग के लिये विश्व बैंक से ऋण

2887. श्री कृष्ण कुमार गोयल : क्या बिस्त तथा राजस्व और बैंकिंग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश में तेल उद्योग के लिए ऋण देने का विश्व बैंक का कोई प्रस्ताव सरकार के विचाराधीन है ; और